## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/114/(IB)/2017 PETITION NUMBER : SHAH BROTHERS ISPAT LTD NAME OF THE PETITIONER(S) : TECH MEGACORP INTERNATIONAL PVT LTD NAME OF THE RESPONDENT(S) : 433 (e)(f) **UNDER SECTION** SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Council to Petitioner Arus Kerlak Mahan ( oungel Jan SB) K-CHANDRASE SCARAN Representative Coursel for V. MAHESH, IRP V. SANTHIYA

## **ORDER**

Shri Arun Karthik Mohan, counsel for petitioner/operational creditor present. Shri K Chandrasekharan, caused appearance on behalf of State Bank of India, Financial Creditor. Ms V Santhiya, representing counsel for Shri V Mahesh, IRP present and prayed time for filing the particulars of COC for taking necessary action. Counsel for petitioner and counsel for the Financial Creditor prayed time for filing reply to the report filed by the IRP. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)

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